

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1009
TO BE ANSWERED ON FEBRUARY 08, 2024
FUNDS UNDER SBM-U**

NO. 1009. SHRIMATI PRAMILA BISOYI:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the quantum of funds released and utilised under Swachh Bharat Mission-Urban (SBM-U) during the last two financial years and the current financial year, State and year-wise; and**
- (b) the total number of beneficiaries under SBM-U, State-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): Under Swachh Bharat Mission-Urban (SBM-U) funds are allocated for the entire mission period and not on yearly basis. Also, the funds are allocated to States/UTs and not to the Urban Local Bodies (ULBs)/cities. Details of funds allocation and released to States/UTs are provided in Annexure – I.

(b): Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of making urban areas of the country Open Defecation Free (ODF) and for scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of the country. To carry forward the progress made, SBM-U 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste including safe disposal in scientific landfills and remediation of all legacy dumpsites. The only beneficiary driven component is construction of Individual Household Latrines (IHHL) (no. of units), the state-wise details of which at Annexure – II.

Annexure-I**Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 1009 due for reply on 08.02.2024 regarding "Funds under SBM-U"****(Rs. in Crores)**

S. No	State/ UT	Allocation under SBM-U (2014-2021)	Allocation under SBM-U 2.0 (2021-2026)	Funds Released/Utilized		
				2021-22	2022-23	2023-24 (till date)
1	A&N Islands	3.52	8.60	0.06	0.00	0.00
2	Andhra Pradesh	571.33	1413.30	67.00	231.69	0.00
3	Arunachal Pradesh	36.28	129.00	9.84	0.00	22.58
4	Assam	244.30	503.50	9.10	70.40	0.00
5	Bihar	556.68	1204.80	8.58	0.00	0.00
6	Chandigarh	28.02	45.20	22.64	0.50	7.80
7	Chhattisgarh	357.85	727.30	10.14	199.53	0.00
8	Dadra & Nagar	4.13	31.2	0.18	0.00	0.00
9	Daman & Diu	2.58				
10	Delhi	349.75	1192.60	193.82	36.55	235.31
11	Goa	17.09	77.80	1.20	6.88	0.00
12	Gujarat	834.15	1918.90	70.15	0.00	183.76
13	Haryana	287.08	645.70	5.58	7.88	0.00
14	Himachal Pradesh	43.95	156.70	16.03	0.00	0.00
15	Jammu & Kashmir	140.44	429.90	27.98	0.00	89.46
16	Jharkhand	258.71	519.00	2.52	53.32	0.00
17	Karnataka	820.96	2245.30	216.23	77.05	0.00
18	Kerala	219.99	875.10	5.64	49.69	0.00
19	Ladakh	60.19	62.70	0.32	0.00	2.34
20	Madhya Pradesh	920.04	2200.20	121.15	29.07	89.17
21	Maharashtra	1677.80	3758.50	245.22	83.75	625.38
22	Manipur	83.10	96.20	1.62	15.42	0.00
23	Meghalaya	24.12	67.30	0.60	0.00	15.74
24	Mizoram	49.02	82.50	14.83	0.00	13.46
25	Nagaland	53.49	158.88	2.34	0.00	20.61
26	Odisha	372.02	821.40	185.13	0.00	120.47
27	Puducherry	28.94	83.21	0.50	22.24	0.00
28	Punjab	364.02	1054.20	9.96	183.83	0.00
29	Rajasthan	705.46	1765.80	47.84	76.19	0.00
30	Sikkim	11.52	19.40	4.50	0.00	0.00
31	Tamil Nadu	1200.50	3296.70	224.91	384.66	0.00
32	Telangana	413.74	1067.30	62.07	349.64	0.00
33	Tripura	100.37	85.30	5.53	0.00	0.00
34	Uttar Pradesh	1740.98	4073.80	43.99	13.88	293.07
35	Uttarakhand	112.00	343.40	71.87	0.00	0.00
36	West Bengal	911.34	1449.30	223.50	0.00	0.00

Annexure-II

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 1009 due for reply on 08.02.2024 regarding "Funds under SBM-U"

S. No.	States	Individual Household Toilets Constructed, Nos.
1	Andhra Pradesh	2,43,764
2	Andaman and Nicobar	336
3	Arunachal Pradesh	9,743
4	Assam	78,214
5	Bihar	3,93,613
6	Chandigarh	6,117
7	Chhattisgarh	3,26,429
8	Dadra Nagar Haveli & Daman Diu	2,378
9	Delhi	725
10	Goa	3,800
11	Gujarat	5,60,046
12	Haryana	66,638
13	Himachal Pradesh	6,743
14	Jammu and Kashmir	51,246
15	Jharkhand	2,18,686
16	Karnataka	3,93,278
17	Kerala	37,207
18	Ladakh	410
19	Madhya Pradesh	5,79,642
20	Maharashtra	7,14,978
21	Manipur	40,175
22	Meghalaya	1,604
23	Mizoram	12,607
24	Nagaland	20,448
25	Odisha	1,54,196
26	Puducherry	5,162
27	Punjab	1,03,683
28	Rajasthan	3,68,515
29	Sikkim	1,527
30	Tamil Nadu	5,23,721
31	Telangana	1,57,165
32	Tripura	21,839
33	Uttar Pradesh	8,97,697
34	Uttarakhand	25,701
35	West Bengal	2,82,542